

LAW-Powr/14/2023-10-Law, Justice and Parliamentary Affairs

I/334001/2024

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu

Notification

Jammu, the 11th of January, 2024

S.O 39 .- In exercise of the powers conferred as contained in sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate, within their respective territorial jurisdiction of District Reasi as shown against each:-

S.No.	Name of the Officer(s) (Mr./Ms.)	Designation	Jurisdiction
01	Hemant Vaid	Block Development Officer	Chassana (New)
02	Aarti	Block Development Officer	Pouni (Old)
03	Rampaul	Block Development Officer	Reasi (old), holding additional charge of Block Bhomag(New).
04	Kumar Gokul	Block Development Officer	Jij Bagli (New), holding additional charge of Block Thakrakote (New).
05	Datta Ram	Block Development Officer	Gul.,bgarh (New).
06	Khadim Hussain Shah	Block Development Officer	Maipore (Old)
07	Amjed Mehmood	Block Development Officer	Arnas (Old), holding additional charge of Thuroo (New).
08	Manoj Raina	Block Development Officer	Katra (New)
09	Mehak Choudhary	Block Development Officer	Panthal (New).

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.
Dated: - 11 -01- 2024

No. Law/Power/14/2023-10

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Jammu.
3. Administrative Secretary, Department of Rural Development and Panchayati Raj.
4. Deputy Commissioner Reasi.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. All concerned Officers.
7. SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
8. Incharge Website

(Shamim Ahmad Wani)
Senior Law Officer
Department of Law, Justice and P.A

